



महाराष्ट्र शासन राजपत्र

असाधारण भाग चार-क

वर्ष ८, अंक २५]

शुक्रवार, जून १७, २०२२/ज्येष्ठ २७, शके १९४४

[पृष्ठे २, किंमत : रुपये ९.००

असाधारण क्रमांक ३२

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाव्यतिरिक्त इतर वैधानिक प्राधिकाऱ्यांनी तयार केलेले

(भाग एक, एक-अ व एक-ल यांमध्ये प्रसिद्ध केलेले वैधानिक नियम व आदेश यांव्यतिरिक्त इतर)

वैधानिक नियम व आदेश ; यात भारत सरकार, उच्च न्यायालय, पोलीस आयुक्त, आयुक्त (राज्य उत्पादन शुल्क),

जिल्हादंडाधिकारी व निवडणूक आयोग, निवडणूक न्यायाधिकरण, निवडणूक निर्णय अधिकारी व निवडणूक आयोगाखालील इतर प्राधिकारी यांनी तयार केलेले वैधानिक नियम व आदेश यांचा समावेश होतो.

THE HIGH COURT OF JUDICATURE AT BOMBAY

APPELLATE SIDE

NOTIFICATION

No. Rule/B-1509/2022.—In exercise of the powers conferred by clause (2) of Article 229 of the Constitution of India, the Hon'ble the Chief Justice of the High Court of Judicature at Bombay with the approval of the Governor of Maharashtra *vide* Government Resolution, Law and Judiciary Department No. Misc-2021/98/M. No. 32/Ka-6, dated 19th April, 2022 hereby makes the following amendments in the Bombay High Court Appellate Side Service Rules, 2000.

(I)

Insert following clauses after the existing Rule 3(b)(i) of the Bombay High Court Appellate Side Service Rules, 2000 :—

Rule 3(b)(ii) :

“ The post mentioned at Sr. No. 5, namely, Secretary to the Hon'ble the Chief Justice and post mentioned at Sr. No. 5A, namely, senior Private Secretaries to the Hon'ble Judges, shall carry pay scale of Senior Civil Judge, ACP-I *i.e.* Rs. 43690-1,080-49,090-1,230-56470 with admissible allowances and perquisites including retirement benefits and service conditions as may be revised and made applicable from time to time, with effect from 1st October, 2007.”.

Rule 3(b)(iii) :

“ The post at Sr. No. 9, namely, Private Secretaries to the Hon'ble Judges, shall carry pay scale of pay Band 3—15,600-39,100 + Grade Pay Rs. 7,900 with effect from 1st October, 2007 and post at Sr. No. 14 namely, Personal Assistants to the Hon'ble Judges, shall carry pay scale of Pay Band 3—15,600-39,100 + Grade Pay Rs. 6,600, with effect from 1st October, 2007.”

(II)

Revised pay scale to be substituted for existing Posts at Sr. No. 5, 5A, 9 and 14 in Schedule—I of the Bombay High Court Appellate Side Service Rules, 2000 as under :—

*Schedule—I***Pay Scales in the High Court Services**

Sr. No.	Code	Pay Scale	Remark
(1)	(2)	(3)	(4)
<i>Gazetted Officers-</i>			
5	Secretary to the Honourable the Chief Justice	Rs.43,690-1,080-49,090-1,230-56,470 (Scale of Senior Civil Judge, ACP-I)	<i>w.e.f.</i> 1st October 2007
5(A)	Senior Private Secretary to the Honourable Judges.	Rs.43,690-1,080-49,090-1,230-56,470 (Scale of Senior Civil Judge, ACP-I)	<i>w.e.f.</i> 1st October 2007
9	Private Secretaries to the Honourable the Chief Justice and Judges.	Rs.15,600-39,100 + Grade Pay Rs. 7,900 (Pay Band 3)	<i>w.e.f.</i> 1st October 2007
14	Personal Assistants to the Honourable Judges.	Rs.15,600-39,100 + Grade pay-Rs. 6,600 (Pay Band 3)	<i>w.e.f.</i> 1st October 2007.

MAHENDRA W. CHANDWANI,

Registrar General.

High Court of Judicature at Bombay,
dated the 14th June 2022.